



GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ **Jammu**

Notification
Jammu, the 11th January, 2019

SRO 47.— In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Pulwama:-

S.No	Name of the Officer S/Shri	Designation
1.	Mohammad Ramzan Magray	ARA to Deputy Commissioner Pulwama
2.	Ab. Hamid Ganaie	Naib Tehsildar, Tral
3.	Mohammad Hussain Andrabi	Naib Tehsildar, Lurgam

By order of the Government of Jammu and Kashmir.

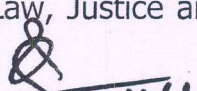
Sd/-
(Achal Sethi)
Secretary to Government,
Department of L, J&PA

No. LD(P) 2008/Pulwama

Dated 11 .01.2019

Copy to the:

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Deputy Commissioner, Pulwama. This is with reference to his letter No.DCP/OA/18/1226-29 dated 4.1.2019
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned officers.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer

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